

GHV INFRA PROJECTS LIMITED

(Formerly known as Sindu Valley Technologies Limited) ("GIPL"/"TARGET COMPANY"/"TC")

(Corporate Identification No. L43900KA1976PLC173212)

Registered Office: No. 3, 2nd Floor, Dr TCM Royan Road, Opp Ayyappa Temple, Chickpet, Bangalore, Bangalore South, Karnataka, India, 560053;Corporate Office: Kanakia Wall Street, A-511/512, 5th Floor, Andheri Kurla Road, Chakala, Andheri East, Mumbai – 400059;Phone No.: +91-080-26706716; Email id: sinduvally76@gmail.com; Website: www.sinduvally.com

In compliance with Regulations 3 (1) and 4 read with Regulations 15 of the SEBI (SAST) Regulations, 2011

This corrigendum to the detailed public statement is being issued by Navigant Corporate Advisors Limited, on behalf of Mr. Jahidmohmed H. Vijapura (Acquirer-1) and JHV Commercial LLP (Acquirer-2) (Hereinafter Collectively referred to as the "Acquirers") along with Mrs. Husena Musamji (PAC) (hereinafter referred to as 'PAC') in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations") and the SEBI Observation Letter No. SEBI/HO/CFD/CFD-RAC-DCR1/P/OW/2025/3391/1 dated January 31, 2025 in respect of Open Offer ("Offer") for the acquisition up to 40,82,000 Equity Shares of Rs. 10/- each representing 28.32%* of the existing equity and voting share capital of the Target Company. The Detailed Public Statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirers have appeared in Financial Express - English Daily (all editions); Jansatta - Hindi Daily (all editions); Pratahkaal - Marathi Daily (Mumbai edition); Kolaravaani - Kannada Daily – (Bangalore Edition) on 25th October, 2024.

*The Board of Directors of the Target Company at their meeting held on October 18, 2024, has authorized a preferential allotment of 1,50,00,000 equity shares, out of which 1,10,00,000 equity shares to Acquirer and PAC (1,02,50,000 equity shares to Acquirer-2 and 7,50,000 equity shares to PAC) and 40,00,000 equity shares to public category investors. Accordingly, offer to public shareholders was given of 26% of 1,57,00,000 equity shares (after considering proposed allotment of 1,50,00,000 equity shares). However, Board of Directors of Target Company on December 12, 2024 has allotted 1,37,15,000 equity shares out of which 1,01,50,000 equity shares to Acquirer and PAC (94,00,000 equity shares to Acquirer-2 and 7,50,000 equity shares to PAC) and 35,65,000 equity shares to public category investors). Accordingly, Existing Equity and Voting Share Capital has been revised to 1,44,15,000 equity shares and offer of 40,82,000 given to public shareholders stands of 28.32% of Existing Equity and Voting Share Capital.

THE SHAREHOLDERS OF THE TARGET COMPANY ARE REQUESTED TO KINDLY NOTE THAT THE FOLLOWING INFORMATION RELATED TO OFFER:

1. **Update in the schedule of Activities:** The original and revised schedule of activities is set forth as below:

Activity	Original Date	Original Day	Revised Date	Revised Day
Public Announcement	18.10.2024	Friday	18.10.2024	Friday
Publication of Detailed Public Statement in newspapers	25.10.2024	Friday	25.10.2024	Friday
Submission of Detailed Public Statement to BSE, Target Company & SEBI	25.10.2024	Friday	25.10.2024	Friday
Last date of filing draft letter of offer with SEBI	04.11.2024	Monday	04.11.2024	Monday
Last date for a Competing offer	19.11.2024	Tuesday	19.11.2024	Tuesday
Receipt of comments from SEBI on draft letter of offer	27.11.2024	Wednesday	31.01.2025	Friday
Identified date*	29.11.2024	Friday	04.02.2025	Tuesday
Date by which letter of offer be dispatched to the shareholders	06.12.2024	Friday	11.02.2025	Tuesday
Last date for revising the Offer Price	11.12.2024	Wednesday	14.02.2025	Friday
Comments from Committee of Independent Directors of Target Company	11.12.2024	Wednesday	14.02.2025	Friday
Advertisement of Schedule of activities for open offer, status of statutory and other approvals in newspapers and sending to SEBI, Stock Exchange and Target Company	12.12.2024	Thursday	17.02.2025	Monday
Date of Opening of the Offer	13.12.2024	Friday	18.02.2025	Tuesday
Date of Closure of the Offer	27.12.2024	Friday	05.03.2025	Wednesday
Post Offer Advertisement	03.01.2025	Friday	12.03.2025	Wednesday
Payment of consideration for the acquired shares	10.01.2025	Friday	20.03.2025	Thursday
Final report from Merchant Banker	17.01.2025	Friday	27.03.2025	Thursday

*Identified Date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent. All owners (registered or unregistered) of equity shares of the Target Company (except the Acquirers, PAC, Sellers / Existing Promoters) are eligible to participate in the Offer any time before the closure of the Offer.

2. In the Notice of Extra Ordinary General Meeting dated 18th October, 2024 filed with BSE Limited ("BSE") by Target Company, change in the name of the Target Company from "Sindu Valley Technologies Limited" to "GHV Infra Projects Limited" or such other name as may be made available for adoption by the Central Registration Centre Ministry of Corporate Affairs was proposed. Accordingly, name of the Target Company has been changed to GHV Infra Projects Limited vide Certificate of Incorporation pursuant to change of name dated 02nd December, 2024 issued by Assistant Registrar of Companies/ Deputy Registrar of Companies/ Registrar of Companies, Central Processing Centre.

All other terms and conditions remain unchanged. Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS AND PAC**NAVIGANT CORPORATE ADVISORS LIMITED**

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SEBI Registration No: INM000012243

Contact person: Mr. Sarthak Vijlani

Place: Mumbai

Date: February 04, 2025